

particular place or train where blanking has got to be done.

Shri Bhagwat Jha Azad: In regard to the answer to part (b) of the question, may I know what provisions have been made where the chains are blanked off? How do they ward off the danger to the mail compartments and the ladies' compartments?

Mr. Speaker: About ladies' compartments, he has answered. For mail vans?

Shri S. V. Ramaswamy: The chains in the mail service vans are not blanked off.

WRITTEN ANSWERS TO QUESTIONS

Report on Dalmia-Jain Concerns

- *173. {
 Shri Harish Chandra Mathur:
 Dr. L. M. Singhvi:
 Shri Tridib Kumar Chaudhuri:
 Shri A. K. Gopalan:
 Shri Bibhuti Mishra:
 Shri Hari Vishnu Kamath:
 Shri Vidya Charan Shukla:
 Shri P. R. Chakraverti:
 Shrimati Renu Chakravartty:
 Shri S. M. Banerjee:
 Shri Daji:
 Shri Sidheshwar Prasad:
 Shri Bhagwat Jha Azad:
 Shri Bhakt Darshan:
 Shri Indrajit Gupta:
 Shri Yajnik:
 Shri Balkrishna Wasnik:
 Shri Koya:
 Shri Bishwanath Roy:
 Shri Ranen Sen:
 Shri Dinen Bhattacharya:
 Dr. Saradish Roy:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have examined the report on Dalmia-Jain concerns; and

(b) the action Government is taking in the matter?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) and (b). After a study of the Report, Government are having a detailed examination of the evidence relating to the specific transactions mentioned in the report and thereafter such appropriate legal action would be taken as may be advised by Shri C. K. Daphtary, the Attorney General.

Government are also considering the recommendations of the Commission on the amendment of the Companies Act in order to prevent the recurrence of such mal-practices in future.

Further Shri C. K. Daphtary, the Attorney General and Shri A. V. Vishwanath Sastri, a retired Judge of the Madras High Court, have been requested to consider the report rapidly not only from the legal point of view but also from the larger point of view of public interest and advise as to what legal and administrative steps should be taken to deal with the persons who have been found by the Commission to have committed various dishonest practices, gross-irregularities, mal-practices, illegalities and frauds.

Machine Tool Industry

- *147. {
 Shri R. G. Dubey:
 Dr. L. M. Singhvi:
 Shri P. Venkatasubbiah:
 Shri Bibhuti Mishra:
 Shri Vishram Prasad:

Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether the President of the Czech Foreign Trade Co-operation has made any proposal offering his help in the matter of expanding the Machine Tool Industry in the country; and

(b) if so, the nature of the proposals?